

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF DYN0-ENPRO OIL FIELD CHEMICALS PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	DYNO-ENPRO OIL FIELD CHEMICALS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	AUGUST 18, 2000
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES, MINISTRY OF CORPORATE AFFAIRS, NEW DELHI
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U51225DL2000PTC107357
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	CHAMBER NO 1517, 15 TH FLOOR DEVIKA TOWER 6, NEHRU PLACE NEW DELHI 110019
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	SEPTEMBER 30, 2020
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	MR KAILASH CHANDER JAIN ADDRESS: D 32 EAST OF KAILASH NEW DELHI 110065 EMAIL REGISTERED WITH IBBI: sasd32@yahoo.com PROJECT SPECIFIC EMAIL: dynoenpro.windingup@gmail.com MOBILE: 9810037365 REGISTRATION NUMBER: IBBI/IPA-001/IP-P01573/2018-2019/12407
8.	LAST DATE FOR SUBMISSION OF CLAIMS	OCTOBER 30, 2020

Notice is hereby given that the **M/s Dyno-Empro Oil Field Chemicals Private Limited** has commenced voluntary liquidation on 30th day of September 2020.

The stakeholders of **M/s Dyno-Empro Oil Field Chemicals Private Limited** are hereby called upon to submit a proof of their claims, on or before 30th day of October 2020, to the liquidator at the address mentioned against item 7.

The proof of claims is to be submitted in the prescribed form. The claim forms can be downloaded from the website <https://ibbi.gov.in/home/downloads> under the Insolvency and Bankruptcy Board of India (Voluntary Liquidation) Regulations, 2016.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 30/09/2020

Place: New Delhi




Kailash Chander Jain

IP Reg No: IBBI/IPA-001/IP-P01573/2018-2019/12407